

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 31 OF 2020

K. P. Ibrahim

..... Petitioner

V e r s u s

State of Goa

..... Respondents

Mr. S. S. Kakodkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondent no.1.

Mr. Pavithran AV, Advocate for the Respondent no.7.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 11th August, 2020

P.C.

1. On the mention of the learned Advocate General, this matter is posted for clarifications on 13th August, 2020.

2. The learned Advocate General states that necessary intimation will be given to Mr. Kakodkar, the learned Counsel for the petitioner. Mr.

Pavithran, learned Counsel for respondent no.7 is present in Court and takes notice.

3. Stand over to 13.08.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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